

FORM B**PUBLIC ANNOUNCEMENT**

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GEORGE DISTRIBUTORS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	George Distributors Private Limited
2.	Date of incorporation of corporate debtor	10.10.2002
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909OR2002PTC028328 PAN: AABCG9996M
5.	Address of the registered office and principal office (if any) of corporate debtor	Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa
6.	Date of closure of Insolvency Resolution Process	28.07.2026
7.	Liquidation commencement date of corporate debtor	28.07.2026
8.	Name and Registration Number of the Insolvency Professional Acting as Liquidator	Name: Sandip Kumar Kejriwal IBBI Reg. No.: IBBI/PA-002/IPN00236/2017-18/10687
9.	Address and e-mail of the	Address: 322, Martin Burn House, 1, R.N.



Sl. No.	PARTICULARS	DETAILS
	liquidator, as registered with the Board	Mukherjee Road, Kolkata - 700001 Email:sandipkej2@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 322, Martin Burn House, 1, R.N. Mukherjee Road, Kolkata - 700001 Email:sandipkej2@gmail.com
11.	Last date for submission of claims	14.08.2026

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of **George Distributors Private Limited** on 28.07.2026. (Order received on 31.07.2026)

The stakeholders of **George Distributors Private Limited** are hereby called upon to submit their claims with proof on or before 14.08.2026, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 liquidation process]

Sd/-

Name and Signature of Liquidator:Sandip Kumar Kejriwal

Liquidator for George Distributors Private Limited

IBBI Regn. No.: IBBI/IPA-002/IPN00236/2017-18/10687

Date:31.07.2026

Place:Kolkata



FORM B**PUBLIC ANNOUNCEMENT**(Under Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GEORGE DISTRIBUTORS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	George Distributors Private Limited
2	Date of incorporation of corporate debtor	10.10.2002
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Cuttack
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U51909OR2002PTC028328 PAN: AABCG9996M
5	Address of the registered office and principal office (if any) of corporate debtor	Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa
6	Date of closure of Insolvency Resolution Process	28.07.2026
7	Liquidation commencement date of corporate debtor	28.07.2026
8	Name and Registration number of the insolvency professional acting as liquidator	Name : Sandip Kumar Kejriwal IBBI Reg. No.: IBBI/IPA-002/IPN00236/2017-18/10687
9	Address and e-mail of the liquidator, as registered with the board	Address: 322, Martin Burn House, 1, R.N. Mukherjee Road, Kolkata - 700001 Email: sandipkej2@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 322, Martin Burn House, 1 R.N.Mukherjee Road, Kolkata-700001 Email: Sandipkej2@gmail.com
11	Last date for submission of claims	14.08.2026

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of **George Distributors Private Limited** on 28.07.2026. (Order received on 31.07.2026)

The stakeholders of **George Distributors Private Limited** are hereby called upon to submit their claims with proof on or before 14.08.2026, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 liquidation process]

Sd/-

Name and Signature of Liquidator: Sandip Kumar Kejriwal

Liquidator for George Distributors Private Limited

IBBI Regn. No.: IBBI/IPA-002/IPN00236/2017-18/10687

Date : 31.07.2026

Place : Kolkata

ফর্মাব
প্রকাশ্য ঘোষণা
(ইনসলভেন্সি অ্যান্ড ব্যাঙ্কপটসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস) রেগুলেশনস, ২০১৬-এর
রেগুলেশন ১২-এর অধীনে)

**জর্জ ডিস্ট্রিবিউটরস প্রাইভেট লিমিটেড-এর
স্টেকহোল্ডারদের দৃষ্টি আকর্ষণের জন্য**

ক্রম নং	বিবরণ	বিস্তারিত তথ্য
১.	কর্পোরেট দেনাদারের নাম	জর্জ ডিস্ট্রিবিউটরস প্রাইভেট লিমিটেড
২.	কর্পোরেট দেনাদারের নিগমবদ্ধ হওয়ার তারিখ	১০.১০.২০০২
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট দেনাদার নিগমবদ্ধ/নিবন্ধিত	রেজিস্ট্রার অফ কোম্পানিস, কটক
৪.	কর্পোরেট দেনাদারের কর্পোরেট আইডেন্টিটি নং/ লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U519090R2002PTC028328 প্যান: AABCG9996M
৫.	কর্পোরেট দেনাদারের নিবন্ধিত কার্যালয় এবং প্রধান কার্যালয়ের (যদি থাকে) ঠিকানা	বালাজি স্পিনিং, কলেজ স্কোয়ার, পোঃ- নুয়াগাম, আসকা - ৭৬১১১১, ওড়িশা
৬.	ইনসলভেন্সি রেজোলিউশন প্রসেস বন্ধ হওয়ার তারিখ	২৮.০৭.২০২৬
৭.	কর্পোরেট দেনাদারের লিকুইডেশন শুরুর তারিখ	২৮.০৭.২০২৬
৮.	লিকুইডেটর হিসেবে কর্মরত ইনসলভেন্সি প্রফেশনাল-এর নাম এবং রেজিস্ট্রেশন নম্বর	নাম: সন্দীপ কুমার কেজরিওয়াল আইবিবিআই রেজিঃ নং: আইবিবিআই/আইপিএ- ০০২/আইপিএন০০২৩৬/২০১৭-১৮/১০৬৮৭
৯.	বোর্ডের কাছে নিবন্ধিত অনুযায়ী লিকুইডেটরের ঠিকানা এবং ই-মেল	ঠিকানা: ৩২২, মার্টিন বার্ন হাউস, ১, আর. এন. মুখার্জি রোড, কলকাতা - ৭০০০০১ ই-মেল: sandipkej2@gmail.com
১০.	লিকুইডেটরের সাথে যোগাযোগের জন্য ব্যবহারযোগ্য ঠিকানা এবং ই-মেল	ঠিকানা: ৩২২, মার্টিন বার্ন হাউস, ১, আর. এন. মুখার্জি রোড, কলকাতা - ৭০০০০১ ই-মেল: sandipkej2@gmail.com
১১.	দাবি জমা দেওয়ার শেষ তারিখ	১৪.০৮.২০২৬

এতদ্বারা বিজ্ঞপ্তি দেওয়া হচ্ছে যে, ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, কলকাতা বেঞ্চ গত ২৮.০৭.২০২৬ তারিখে
জর্জ ডিস্ট্রিবিউটরস প্রাইভেট লিমিটেড-এর লিকুইডেশন শুরুর নির্দেশ দিয়েছেন (আদেশ প্রাপ্তির তারিখ
৩১.০৭.২০২৬)।

জর্জ ডিস্ট্রিবিউটরস প্রাইভেট লিমিটেড-এর স্টেকহোল্ডারদের এতদ্বারা আগামী ১৪.০৮.২০২৬ তারিখে বা তার
আগে, ১০ নং ক্রমিকের বিপরীতে উল্লিখিত ঠিকানায় লিকুইডেটরের কাছে প্রমাণ সহ তাঁদের দাবি জমা দেওয়ার
জন্য আহ্বান জানানো হচ্ছে।

আর্থিক পাওনাদারগণ শুধুমাত্র বৈদ্যুতিন বা ইলেকট্রনিক মাধ্যমে প্রমাণ সহ তাঁদের দাবি জমা দেবেন। অন্যান্য সমস্ত
পাওনাদারগণ সশরীরে, ডাকযোগে বা বৈদ্যুতিন মাধ্যমে প্রমাণ সহ তাঁদের দাবি জমা দিতে পারেন।

দাবির মিথ্যা বা বিভ্রান্তিকর প্রমাণ জমা দিলে জরিমানা আরোপ করা হবে।
[যদি কোনো স্টেকহোল্ডার লিকুইডেশন প্রক্রিয়া চলাকালীন তাঁর দাবি জমা না দেন, তবে ইনসলভেন্সি অ্যান্ড
ব্যাঙ্কপটসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর
অধীনে কর্পোরেট ইনসলভেন্সি রেজোলিউশন প্রক্রিয়া চলাকালীন উক্ত স্টেকহোল্ডার দ্বারা জমা দেওয়া দাবিগুলি ধারা
৩৮ লিকুইডেশন প্রক্রিয়ার অধীনে জমা দেওয়া হয়েছে বলে গণ্য করা হবে]

স্বা/-

লিকুইডেটরের নাম ও স্বাক্ষর: সন্দীপ কুমার কেজরিওয়াল
জর্জ ডিস্ট্রিবিউটরস প্রাইভেট লিমিটেড-এর পক্ষে লিকুইডেটর

তারিখ: ৩১.০৭.২০২৬

স্থান: কলকাতা আইবিবিআই রেজিঃ নং: আইবিবিআই/আইপিএ-০০২/আইপিএন০০২৩৬/২০১৭-১৮/১০৬৮৭

ଫର୍ମ ବି ସର୍ବସାଧାରଣ ଘୋଷଣା (ଭାରତର ଇନସଲଭେନ୍ସି ଏବଂ ବ୍ୟାଙ୍କ୍ରସି ବୋର୍ଡ ଅଫ ଇଣ୍ଡିଆ (ଲିକ୍ସୁଡେସନ ପ୍ରୋସେସ) ରେଗୁଲେସନ୍ସ, ୨୦୧୬ର ରେଗୁଲେସନ ୧୨ ଅନୁଯାୟୀ)		
ଜର୍ଜ ଡିକ୍ସନ୍ସଟର୍ସ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ଅଂଶୀଦାରମାନଙ୍କ ଧାନ ଆକର୍ଷଣ ନିମନ୍ତେ		
କ୍ର. ନଂ.	ତଥ୍ୟ	ବିଶଦ ବିବରଣୀ
1	କର୍ପୋରେଟ୍ ରେଗିଷ୍ଟ୍ରାଟାକ ନାମ	ଜର୍ଜ ଡିକ୍ସନ୍ସଟର୍ସ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍
2	କର୍ପୋରେଟ୍ ରେଗିଷ୍ଟ୍ରାଟାକ ଅନ୍ତର୍ଭୁକ୍ତ ତାରିଖ	୧୦.୧୦.୨୦୦୨
3	କର୍ତ୍ତୃପକ୍ଷ ଯାହାଙ୍କ ଅଧୀନରେ କର୍ପୋରେଟ୍ ରେଗିଷ୍ଟ୍ରାଟା ଅନ୍ତର୍ଭୁକ୍ତ/ପଞ୍ଜୀକୃତ	କମ୍ପାନୀଗୁଡିକର ରେଜିଷ୍ଟ୍ରାର, କଟକ
4	କର୍ପୋରେଟ୍ ରେଗିଷ୍ଟ୍ରାଟାକ କର୍ପୋରେଟ୍ ଆଇଡେଣ୍ଟିଟି ନଂ./ସୀମିତ ଦାୟ ପରିଚୟ ନଂ.	U51909OR2002PTC028328 PAN: AABCG9996M
5	କର୍ପୋରେଟ୍ ରେଗିଷ୍ଟ୍ରାଟାକ ପଞ୍ଜୀକୃତ କାର୍ଯ୍ୟାଳୟ ଏବଂ ମୁଖ୍ୟ କାର୍ଯ୍ୟାଳୟ (ଯଦି ଥାଏ) ର ଠିକଣା	ବାଲାଜୀ ସିନିଂ, କଲେଜ ଷ୍ଟୋୟାର, ପୋ-ନୁଆଗାଁ, ଆସ୍କା-୭୬୧୧୧୧, ଓଡ଼ିଶା
6	ଇନସଲଭେନ୍ସି ରିଜୋଲ୍ୟୁସନ ପ୍ରକ୍ରିୟା ବନ୍ଦ ହେବା ତାରିଖ	୨୮.୦୭.୨୦୨୬
7	କର୍ପୋରେଟ୍ ରେଗିଷ୍ଟ୍ରାଟାକ ଲିକ୍ସୁଡେସନ ଆରମ୍ଭ ହେବା ତାରିଖ	୨୮.୦୭.୨୦୨୬
8	ଲିକ୍ସୁଡେସନର ଭାବେ କାର୍ଯ୍ୟକରୁଥିବା ଇନସଲଭେନ୍ସି ପ୍ରଫେସନାଲଙ୍କ ନାମ ଏବଂ ପଞ୍ଜୀକରଣ ନମ୍ବର	ନାମ: ସନ୍ଦୀପ କୁମାର କେଜରିୱାଲ ଆଇବିବିଆଇ ପଞ୍ଜୀକରଣ ନଂ.: IBBI/IPA-002/IPN00236/2017-18/10687
9	ବୋର୍ଡରେ ପଞ୍ଜୀକୃତ ହୋଇଥିବା ଲିକ୍ସୁଡେସନର ଠିକଣା ଏବଂ ଇ-ମେଲ	ଠିକଣା: ୩୨୨, ମାର୍ଟିନ୍ ବର୍ଣ୍ଣ ହାଉସ୍, ୧, ଆର୍.ଏନ୍. ମୁଖାର୍ଜୀ ରୋଡ୍, କୋଲକାତା-୭୦୦୦୦୧ Email: sandipkej2@gmail.com
10	ଲିକ୍ସୁଡେସନର ସହିତ ଯୋଗାଯୋଗ କରିବା ନିମନ୍ତେ ଠିକଣା ଏବଂ ଇ-ମେଲ	ଠିକଣା: ୩୨୨, ମାର୍ଟିନ୍ ବର୍ଣ୍ଣ ହାଉସ୍, ୧, ଆର୍.ଏନ୍. ମୁଖାର୍ଜୀ ରୋଡ୍, କୋଲକାତା-୭୦୦୦୦୧ Email: Sandipkej2@gmail.com
11	ଦାବି ଉପସ୍ଥାପନ କରିବା ଅନ୍ତିମ ତାରିଖ	୧୪.୦୮.୨୦୨୬

ଏତଦ୍ୱାରା ସୂଚନା ଦିଆଯାଉଛି ଯେ, ନ୍ୟାସନାଲ କମ୍ପାନୀ ଲ' ଡିକ୍ସନ୍ସଟର୍ସ, କୋଲକାତା ବେଞ୍ଚ, ତାଙ୍କର ୨୮.୦୭.୨୦୨୬ ରେ ଜର୍ଜ ଡିକ୍ସନ୍ସଟର୍ସ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ଲିକ୍ସୁଡେସନ ଆରମ୍ଭ ପାଇଁ ନିର୍ଦ୍ଦେଶ ଦେଇଛନ୍ତି (ନିର୍ଦ୍ଦେଶ ୩୧.୦୭.୨୦୨୬ରେ ଗ୍ରହଣ କରାଯାଇଛି)।

ଜର୍ଜ ଡିକ୍ସନ୍ସଟର୍ସ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ଅଂଶୀଦାରମାନଙ୍କୁ ଏତଦ୍ୱାରା ଜୁହାଯାଉଛି ଯେ ସେମାନଙ୍କର ଦାବିଗୁଡିକ ପ୍ରମାଣ ସହିତ ୧୪.୦୮.୨୦୨୬ ରେ କିମ୍ବା ଏହା ପୂର୍ବରୁ କ୍ରମିକ ନଂ. ୧୦ରେ ଉଲ୍ଲେଖ ଥିବା ଲିକ୍ସୁଡେସନର ଠିକଣାରେ ଦାଖଲ କରିବେ । ଆର୍ଥିକ ରଣଦାତାମାନେ ସେମାନଙ୍କର ଦାବିଗୁଡିକ ପ୍ରମାଣ ସହିତ କେବଳ ଇଲେକଟ୍ରୋନିକ ପ୍ରଣାଳୀ ମାଧ୍ୟମରେ ଦାଖଲ କରିବେ। ଅନ୍ୟ ସମସ୍ତ ରଣଦାତାମାନେ ସେମାନଙ୍କର ଦାବିଗୁଡିକ ପ୍ରମାଣ ସହିତ ବ୍ୟକ୍ତିଗତ ଭାବେ, ତାଙ୍କ ଦ୍ୱାରା କିମ୍ବା ଇଲେକଟ୍ରୋନିକ ପ୍ରଣାଳୀ ମାଧ୍ୟମରେ ଦାଖଲ କରିବେ।

ଦାବି ସମ୍ବନ୍ଧରେ ମିଥ୍ୟା କିମ୍ବା ଭ୍ରମାତ୍ମକ ପ୍ରମାଣ ଦାଖଲ କଲେ ଦଣ୍ଡନୀୟ ହେବେ ।

(ଯଦି ଅଂଶୀଦାର ଲିକ୍ସୁଡେସନ ପ୍ରକ୍ରିୟା କାର୍ଯ୍ୟକାରୀ ସମୟରେ ଦାବିଗୁଡିକ ଦାଖଲ କରିନାହାନ୍ତି ଏବଂ ଏପରି ଅଂଶୀଦାରମାନେ ଭାରତର ଇନସଲଭେନ୍ସି ଏବଂ ବ୍ୟାଙ୍କ୍ରସି ବୋର୍ଡ (କର୍ପୋରେଟ୍ ପର୍ସନଙ୍କ ପାଇଁ ଇନସଲଭେନ୍ସି ରିଜୋଲ୍ୟୁସନ ପ୍ରକ୍ରିୟା) ରେଗୁଲେସନ୍ସ, ୨୦୧୬ ଅନୁଯାୟୀ କର୍ପୋରେଟ୍ ଇନସଲଭେନ୍ସି ରିଜୋଲ୍ୟୁସନ ପ୍ରକ୍ରିୟା ସମୟରେ ଦାବିଗୁଡିକ ଦାଖଲ କରିଛନ୍ତି ତେବେ ଏହା ଲିକ୍ସୁଡେସନ ପ୍ରକ୍ରିୟାର ଧାରା ୩୮ ଅନୁଯାୟୀ ଦାଖଲ କରାଯାଇଛି ବୋଲି ଧରାଯିବ ।)

ସା/-

ଲିକ୍ସୁଡେସନର ନାମ ଓ ସ୍ୱାକ୍ଷର: ସନ୍ଦୀପ କୁମାର କେଜରିୱାଲ
ଜର୍ଜ ଡିକ୍ସନ୍ସଟର୍ସ ପ୍ରାଇଭେଟ୍ ଲିମିଟେଡ୍ ଲିକ୍ସୁଡେସନ

ତାରିଖ : ୩୧.୦୭.୨୦୨୬
ସ୍ଥାନ : କୋଲକାତା

ଆଇବିବିଆଇ ପଞ୍ଜୀକରଣ ନଂ.: IBBI/IPA-002/IPN00236/2017-18/10687

safari

GE BRAND™

cal shares

HO/38/13/11(2)
has decided to
ary 2026 to 4th
of transfer deeds
returned or not
materialization of

y original share
other supporting
Special Window.
d only in Demat
from the date of

referee will not be
insferee through
red to Investor
Special Window

t the Company's

a) Limited)

400083

ufg.com

INDIA) LIMITED

sd/-

Abhijaat Sinha

y & Legal Head

16 ed;

afa

FORM B

PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GEORGE DISTRIBUTORS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	George Distributors Private Limited
2	Date of incorporation of corporate debtor	10.10.2002
3	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Cuttack
4	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U51909OR2002PTC028328 PAN: AABCG9996M
5	Address of the registered office and principal office (if any) of corporate debtor	Balaji Spinning, College Square P.O. Nuagam, Aska - 761111, Orissa
6	Date of closure of Insolvency Resolution Process	28.07.2026
7	Liquidation commencement date of corporate debtor	28.07.2026
8	Name and Registration number of the insolvency professional acting as liquidator	Name : Sandip Kumar Kejriwal IBBI Reg. No.: IBBI/IPA-002/IPN00236/2017-18/10687
9	Address and e-mail of the liquidator, as registered with the board	Address: 322, Martin Burn House, 1, R.N. Mukherjee Road, Kolkata - 700001 Email: sandipkej2@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 322, Martin Burn House, 1 R.N. Mukherjee Road, Kolkata-700001 Email: Sandipkej2@gmail.com
11	Last date for submission of claims	14.08.2026

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, has ordered the commencement of liquidation of **George Distributors Private Limited** on 28.07.2026. (Order received on 31.07.2026)

The stakeholders of **George Distributors Private Limited** are hereby called upon to submit their claims with proof on or before 14.08.2026, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

[In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 liquidation process]

Sd/-

Name and Signature of Liquidator: Sandip Kumar Kejriwal

Liquidator for George Distributors Private Limited

Date : 31.07.2026

Place : Kolkata

IBBI Regn. No.: IBBI/IPA-002/IPN00236/2017-18/10687

ative Milk

In fast or fragile markets,
insight brings
perspective